

LOK SABHA

Thursday, December 19, 1963/
Agrahayana 28, 1885 (Saka)

The Lok Sabha met at Eleven
of the Clock

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Relief to Pensioners

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- *657. { Shri Pratap Singh:
Shri S. M. Banerjee:
Shri Balkrishna Wasnik:
Shri Maheswar Naik:
Shri P. C. Borooah:
Shri P. R. Chakraverti:
Shri Rameshwar Tantia:
Shrimati Renuka Barkataki:
Shri Mohan Swarup:
Shri Virbhadra Singh:

Will the Minister of Finance be pleased to state:

(a) whether Government have now taken any decision to give some financial relief to the Government pensioners; and

(b) if so, the nature of relief to be given?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). Yes, Sir. A copy of the orders is laid on the Table of the House. [Placed in Library. See No. LT-2187/63].

Shri Pratap Singh: Will the hon. Finance Minister be pleased to state whether these concessions are also equally enforceable to the pensioners of the erstwhile Part C States Forces like Madhya Pradesh, Vindhya Pradesh, Himachal Pradesh, Manipur and Tripura?

Shri T. T. Krishnamachari: This will apply entirely to Central Government servants. The question of application to pensioners of erstwhile Part C States will have to be considered.

Shri D. C. Sharma: May I know if the Finance Minister has written to the State Governments also that they should also make changes in accordance with the changes made for Central Government servants, so far as their pensioners are concerned?

Shri T. T. Krishnamachari: I have no *locus standi* in the matter. But I can discuss it with the Finance Ministers and Chief Ministers when the opportunity arises. Social security is one of the items for discussion and the Finance Ministers are asked to apply their minds to it. But I have no powers really to ask them to do anything.

श्री यशपाल सिंह : पेन्शनर्स को जो चार चार, पांच पांच महीने बाद पेन्शन मिलती है और टाइम पर पेमेंट नहीं होती है, उसके लिए सरकार क्या कर रही है ?

अध्यक्ष महोदय : यह तो दूसरा सवाल है ।

Shrimati Savitri Nigam: May I know whether the Finance Ministry has also approved of the scheme submitted by the Health Ministry to give the benefit of the Contributory Health Service Scheme to the pensioners?

Shri T. T. Krishnamachari: I cannot recollect at what stage that scheme is. I think it is better for the hon. Member to ask the Health Minister about it.